

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 22 of 2018**

**IN THE MATTER OF:**

**Eveready Industries India Ltd. (Eveready) ...Appellant**

**Vs**

**Competition Commission of India &Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.**

**For Respondents: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1.  
Ms. Kalyani Singh and Ms. Shruthi Rao, Advocates for R-3.**

**With**

**Competition Appeal (AT) 28 of 2018**

**IN THE MATTER OF:**

**Shri Indranil Roy Chowdhury ...Appellant**

**Vs**

**Competition Commission of India &Ors. ....Respondents**

**With**

**Competition Appeal (AT) 29 of 2018**

**IN THE MATTER OF:**

**Shri Partha Biswas ...Appellant**

**Vs**

**Competition Commission of India &Ors. ....Respondents**

**With**

**Competition Appeal (AT) 30 of 2018**

**IN THE MATTER OF:**

**Shri Kunal Gupta** **...Appellant**

**Vs**

**Competition Commission of India &Ors.** **....Respondents**

**With**

**Competition Appeal (AT) 31 of 2018**

**IN THE MATTER OF:**

**Shri AmritanshuKhaitan** **...Appellant**

**Vs**

**Competition Commission of India &Ors.** **....Respondents**

**With**

**Competition Appeal(AT) 32 of 2018**

**IN THE MATTER OF:**

**Shri SuvamoySaha** **...Appellant**

**Vs**

**Competition Commission of India &Ors.** **....Respondents**

**With**

**Competition Appeal (AT) 33 of 2018**

**IN THE MATTER OF:**

**Shri Anil Bajaj** **...Appellant**

**Vs**

**Competition Commission of India &Ors.** **....Respondents**

-3-  
With

**Competition Appeal (AT) 34 of 2018**

**IN THE MATTER OF:**

**Indo National Ltd. ...Appellant**

**Vs**

**Competition Commission of India &Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Rajshekahr Rao, Mr. Anandh Venkataraman,  
Mr. Suprtna Prodatun, Mr. Abhik Chakraborty,  
and Mr. Malak Bhatt, Advocates**

**For Respondents: Mr. Udayan Jain and Mr. Kamal Sharma,  
Advocates for R-1.  
Ms. Kalyani Singh and Ms. Shruthi Rao,  
Advocates for R-3.**

**With  
Competition Appeal (AT) 37 of 2018**

**IN THE MATTER OF:**

**Mr. Hemant Gupta ...Appellant**

**Vs**

**The Competition Commission of India &Ors. ....Respondents**

**With  
Competition Appeal (AT) 38 of 2018**

**IN THE MATTER OF:**

**Mr. P. Dwaraknath Reddy ...Appellant**

**Vs**

**The Competition Commission of India &Ors. ....Respondents**

*Competition Appeal(AT) No. 22, 28, 29, 30, 31, 32, 33, 34, 37, 38 & 39 of 2018*

**Competition Appeal (AT) 39 of 2018**

**IN THE MATTER OF:**

**Mr. R.P. Khaitan&Ors.**

**...Appellants**

**Vs**

**The Competition Commission of India &Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Rajshekahr Rao, Mr. Anandh Venkataraman, Mr. Suprtna Prodatun, Mr. Abhik Chakraborty, and Mr. Malak Bhatt, Advocates**

**For Respondents: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1. Ms. Kalyani Singh and Ms. Shruthi Rao, Advocates for R-3.**

**ORDER**

**17.07.2019:** Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 27th August, 2019 at 2:00 PM.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*Mohan/gc*

*Competition Appeal (AT) No. 22, 28, 29, 30, 31, 32, 33, 34, 37, 38 & 39 of 2018*